

**F. No. 137/155/2012- Service Tax (Part II)**  
**Government of India**  
**Ministry of Finance**  
**Department of Revenue**  
**Central Board of Excise and Customs**  
**Service Tax Wing**  
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New Delhi, dated the 27<sup>th</sup> March, 2017

To  
All Principal Chief Commissioners/Chief Commissioners of Central Excise /Service Tax  
Principal Directors General/Directors General of Goods and Service Tax/  
Central Excise Intelligence/ Systems and Data Management /Audit/ Tax Payer Services/  
Performance Management  
Chief Commissioner AR CESTAT  
All Principal Additional Directors General/ Additional Directors General (Audit)  
All Principal Commissioners/Commissioners of Central Excise/ Service Tax

Madam/ Sir,

Sub: Extension of e-payment deadline and of banking hours

The Reserve Bank of India has issued instructions vide Notification RBI/2016-17/250 dated 16<sup>th</sup> March 2017 wherein it has been decided that all agency banks shall keep the counters of their designated branches conducting government business open up to 6.00 pm on March 30, 2017, and up to 8.00 p.m. on March 31, 2017. All electronic transactions would, however, continue till midnight of March 31, 2017.

2. Thus the assesseees can make e-payment till the midnight of March 31, 2017.
3. It is requested that Trade Notices may be issued to publicize the extended e-payment hours as well as the extended banking hours.

Yours faithfully



Dr. Sreeparvathy S.L.  
Under Secretary, Service Tax